## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CA(CAA) No.470/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name	of the Company	Sattva Developers Pvt.L	td. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mrs. Manju Bhuteria. Advocate Petitioner 2) Mr. N. Gurumunthy, FCA ...

Dienum conference

## ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (I)

Sd

(V.P.Singh) Member (J)